

F. No. J-11017/1/2016-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 7th March, 2019

ORDER

The President is pleased to **extend** the terms of all the panel counsel mentioned in this Department's earlier Order with F. No. J-11017/1/2016-Judl. dated 18.02.2016 and No. J-11017/1/2016-Judl. dated 22.06.2016 (in respect of Shri Kewal Krishan Bheniwal, Sr. Panel Counsel), for conducting litigation of Army, Navy and Air Force before the Armed Forces Tribunal, Regional Bench Chandigarh with effect from the date of expiry of their earlier terms as per aforesaid orders dated 18.02.2016 and 22.06.2016 i.e. **18.02.2019 until further orders or till a new panel, in this regard, is finalized by this Department.**

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(S. R. Mishra)
Additional Secretary

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Satya Pal Jain, Addl. SGI, Punjab & Haryana High Court, Chandigarh.
3. Shri Chetan Mittal, Asstt. SGI, Punjab & Haryana High Court, Chandigarh.
4. The Registrar, AFT, Chandigarh Bench.
5. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. Guard File/Judicial Section with 5 spare copies.


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